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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 42/2019, I.A. 1281/2019, I.A. 1284/2019

SPICEJET LIMITED

.....Petitioner

Through: Mr. Amit Sibal, Senior Advocate
with Mr. K. R. Sasiprabhu, Mr.
Goutham Shivshankar, Mr. Darpan
Sachdeva, Mr. Prakhar Agarwal,
Advocates

versus

KAL AIRWAYS PVT LTD & ORS.

.....Respondents

Through: Mr. Maninder Singh, Sr. Adv. with
Ms. Nandini Gore, Ms. Sonia Nigam,
Mr. Gauhar Mirza, Ms. Hiral Gupta,
Mr. Rajat Dasgupta, Mr. Akarsh
Sharma, Advocates.

+ O.M.P. (COMM) 43/2019, I.A. 1286/2019, I.A. 1289/2019

AJAY SINGH

.....Petitioner

Through: Mr. Amit Sibal, Senior Advocate
with Mr. K. R. Sasiprabhu, Mr.
Goutham Shivshankar, Mr. Darpan
Sachdeva, Mr. Prakhar Agarwal,
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Sharma, Advocates.



+ OMP (ENF.) (COMM.) 31/2019, EX.APPL.(OS) 679/2019,
EX.APPL.(OS) 1054/2020, EX.APPL.(OS) 937/2023, EX.APPL.(OS)
1284/2023, EX.APPL.(OS) 1501/2023, EX.APPL.(OS) 34/2024, I.A.
6946/2019

KAL AIRWAYS PVT. LTD.

.....Decree Holder

Through: Mr. Maninder Singh, Sr. Adv. with
Ms. Nandini Gore, Ms. Sonia Nigam,
Mr. Gauhar Mirza, Ms. Hiral Gupta,
Mr. Rajat Dasgupta, Mr. Akarsh
Sharma, Advocates.

versus

M/S SPICEJET LTD. & ANR.

.....Judgement Debtors

Through: Mr. Amit Sibal, Senior Advocate
with Mr. K. R. Sasiprabhu, Mr.
Goutham Shivshankar, Mr. Darpan
Sachdeva, Mr. Prakhar Agarwal,
Advocates

+ OMP (ENF.) (COMM.) 32/2019, EX.APPL.(OS) 680/2019,
EX.APPL.(OS) 749/2020, EX.APPL.(OS) 750/2020, EX.APPL.(OS)
751/2020, EX.APPL.(OS) 1053/2020, EX.APPL.(OS) 938/2023,
EX.APPL.(OS) 1283/2023, EX.APPL.(OS) 36/2024, EX.APPL.(OS)
42/2024, I.A. 6947/2019

MR. KALANITHI MARAN

.....Decree Holder

Through: Mr. Maninder Singh, Sr. Adv. with
Ms. Nandini Gore, Ms. Sonia Nigam,
Mr. Gauhar Mirza, Ms. Hiral Gupta,
Mr. Rajat Dasgupta, Mr. Akarsh
Sharma, Advocates.

versus



M/S SPICEJET LTD. & ANR.

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Goutham Shivshankar, Mr. Darpan
Sachdeva, Mr. Prakhar Agarwal,
Advocates

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

06.11.2024

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List on 12.11.2024 at 03:30 PM.

SUBRAMONIUM PRASAD, J

NOVEMBER 6, 2024

S. Zakir